

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 11th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd. ... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms.Parichita Chowdhury for R-1

Mr. Sakesh Kumar for R-2

ORDER

The learned counsel, Mr. Abhishek Kumar, representing the learned senior counsel, Mr. C.S. Vaidyanathan, appearing for the Appellant submitted that a short adjournment may kindly be granted in the matter on the ground that the briefing senior counsel is in some personal difficulty and on that account he is out of the station.

Submission made by the learned counsel representing the learned senior counsel for the Appellant, as stated above, placed on record.

List this matter for hearing on 13.02.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

bn/vt